

File No. T-15012/4/2021-Training-FSSAI (E-file 1878)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
3rd Floor, MMU Building, Mata Sundari Lane, New Delhi-110 002
(Training Division)

Dated: 28th March, 2023

OFFICE MEMORANDUM

Sub: Withdrawal of online mode of trainings for all FoSTaC courses- Reg

In continuation to the office memorandum dated 8th September, 2022, the empanelled training partners under FoSTaC program are hereby restricted from organising online mode of Food Safety Supervisor trainings for all of the FoSTaC courses w.e.f 1st April, 2023.

2. From 1st April, 2023, all Food Safety Supervisor trainings under FoSTaC program will be held in offline mode only.
3. The training calendars created in FoSTaC portal till 31st March, 2023 will be permitted to be conducted as per schedule. However, no new online trainings will be allowed to be created in FoSTaC portal from 1st April, 2023.
4. This Office Memorandum hereby supersedes the OM dated 8th September, 2022.
5. The FoSTaC empanelled training partners are directed to strictly follow the guidelines by the Central Government, respective State government and Local Public Health Authorities on assembly/ meeting/ mass gatherings etc. to avoid spread of COVID-19 while carrying out physical classes under FoSTaC program.

This issues with the approval of the Competent Authority.

(Virendra Singh Shekhawat)
Manager (Training)

To

1. All Training Partners- for Compliance please

Copy to

1. ED (HR), FSSAI- HQ
2. All the commissioners of Food Safety (States/UTs)
3. IT division for making necessary changes in the FoSTaC portal and uploading the OM on website for wider circulation